## GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:527 ANSWERED ON:26.02.2015 WATER POLICY

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## Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government is monitoring the State Water Policies being formulated by various States in accordance with the National Water Policy, 2012;
- (b) if so, the State-wise details of status of framing the policy;
- (c) the States in which authorities have been set up for the implementation of National Water Policy, 2012;
- (d) the guidelines issued under the same for bringing about balance between the course of river and the command area; and
- (e) whether the quantum of soil erosion has increased due to felling of trees and deforestation in embankment and coastal areas and if so, the action taken thereon?

## **Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a) Yes, Madam. Ministry of Water Resources, River Development and Ganga Rejuvenation has been impressing upon the States / Union Territories (UTs) to formulate State Water Policies in line with the National Water Policy, 2012 and has been pursuing the same during different Conferences / Meetings with the States/UTs.
- (b) A statement indicating the details of States / UTs who have formulated / are in the process of formulation of State Water Policies is Annexed.
- (c) The Water Resources / Irrigation Departments in States/ UTs are responsible for implementing the National Water Policy in the State / UT.
- (d) The command area is planned in accordance with the water availability, topography, agro-climatic conditions in the region to be in balance with the course of the river.
- (e) A vast portion of Indian coastline is facing constant erosion, including soil erosion due to various reasons, natural as well as manmade i.e. felling of trees, defore- station etc. Coastal protection measures are undertaken by the concerned State Governments and are supported by the Central Government under different schemes / programmes. The Central Government has also issued the Coastal Regu- lation Zone (CRZ) Notification, 2011 inter-alia to conserve and protect coastal stretches.